

**GOVERNMENT OF INDIA  
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,  
UNANI, SIDDHA AND HOMOEOPATHY  
(AYUSH)**

**LOK SABHA  
UNSTARRED QUESTION NO. 1960  
TO BE ANSWERED ON 29<sup>TH</sup> NOVEMBER, 2019**

**YOGA WELLNESS CENTRES**

**1960. SHRI KAUSHAL KISHORE:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

(a) the details of budget allocated and actual utilization of funds for the setting up of yoga wellness centres during each of the last two years and the current year, State/UT-wise particularly in Uttar Pradesh; and

(b) the details of yoga centres and the number of workshops conducted by such centres in the country during the said period, State/UT-wise?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,  
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY  
(SHRI SHRIPAD YESSO NAIK)**

(a) and (b): Central Government is implementing Centrally Sponsored Scheme of National AYUSH Mission (NAM) in the country including Uttar Pradesh under which financial assistance is provided to States/UTs for setting up of Yoga Wellness Centre. The details of number of units approved, funds allocated/released and actual utilization of funds for Yoga Wellness Centre during last two years and the current year, State/UT-wise including Uttar Pradesh is furnished at **Annexure**.

Further, implementation of scheme comes under purview of respective State/UT Governments and accordingly no data for workshop conducted under Yoga Wellness Centre is maintained by Central Government.

**Annexure****Status of number of units approved, budget allocated and actual utilization of funds for the setting up of Yoga Wellness Centres during last two years and the current year, State/UT-wise**

(Rs. in lakh)

S. no	Name of the State/UT	2017-18			2018-19			2019-20		
		No. of Units approved	Allocated/ released	As per the expenditure reported by the States/UTs (Utilized)	No. of Units approved	Allocated/ released	As per the expenditure reported by the States/UTs (Utilized)	No. of Units approved	Allocated/ released	As per the expenditure reported by the States/UTs (Utilized)
1	Andaman & Nicobar Islands	3	18.00	4.61	6	23.76	-	6	26.748	Not reported by the States/UTs
2	Andhra Pradesh	12	43.20	0	13	42.12	-	13	42.120	
3	Arunachal Pradesh	1	4.86	1.306	3	13.50	-	-	-	
4	Assam	-	-	-	70	356.40	-	-	-	
5	Bihar	-	-	-	-	-	-	-	-	
6	Chandigarh	2	10.80	-	-	-	-	-	-	
7	Chhattisgarh	-	-	-	-	-	-	-	-	
8	Dadra & Nagar Haveli	-	-	-	-	-	-	-	-	
9	Daman & Diu	-	-	-	2	12.10	2.23	-	-	
10	Delhi	-	-	-	-	-	-	-	-	
11	Goa	4	14.40	-	4	12.96	-	10	32.400	
12	Gujarat	12	38.88	38.88	36	116.64	116.64	-	-	
13	Haryana	-	-	-	-	-	-	-	-	
14	Himachal Pradesh	4	7.08	-	18	16.20	-	-	-	
15	Jammu & Kashmir	12	58.32	-	-	-	-	-	-	
16	Jharkhand	-	-	-	-	-	-	-	-	
17	Karnataka	-	-	-	-	-	-	-	-	
18	Kerala	14	-	45.36	-	-	-	-	-	

			45.36						
19	Lakshadweep	-	-	-	2	4.90	-	11	65.400
20	Madhya Pradesh	-	-	-	-	-	-	-	-
21	Maharashtra	19	68.40	-	-	-	-	50	180.000
22	Manipur	4	21.60	-	8	43.20	-	8	38.880
23	Mizoram	-	-	-	-	-	-	20	43.200
24	Meghalaya	-	-	-	-	-	-	-	-
25	Nagaland	4	21.60	21.6	4	21.60	21.6	1	4.860
26	Odisha	16	51.84	-	-	-	-	-	-
27	Puducherry	1	6.00	3.06	-	-	-	1	4.720
28	Punjab	-	-	-	2	4.32	-	-	-
29	Rajasthan	-	-	-	-	-	-	-	-
30	Sikkim	-	-	-	-	-	-	-	-
31	Tamilnadu	40	117.55	-	38	85.50	-	-	-
32	Telangana	10	55.44	-	22	73.44	-	25	91.800
33	Tripura	-	-	-	4	19.44	-	-	-
34	Uttar Pradesh	41	147.60	147.36	95	342.00	-	-	-
35	Uttrakhand	8	43.20	38.703	11	55.08	-	-	-
36	West Bengal	3	10.80	-	12	43.20	-	-	-
	<b>TOTAL</b>	<b>210</b>	<b>721.15</b>	<b>300.88</b>	<b>350</b>	<b>1,286.36</b>	<b>140.47</b>	<b>145</b>	<b>530.13</b>